

OFFICE OF THE ADDITIONAL SPECIAL MOBILE MAGISTRATE KHALSTI

No. 226/MASMMK

Dated: 31-03-2020

Information regarding the next date of hearing of the Civil/Criminal cases that were earlier listed from 23rd of March 2020 to 31st of March 2020 and got adjourned due to the lockdown on account of "COVID-19" Scare

S.No	Case No	Party Name	Advocate Name	Next Date of Hearing
1	Ikhtitami/10/19	State Vs Nemo (Ikhtitami) FIR No. 146/2019 U/S 279 IPC		04-04-2020
2	Ikhtitami/08/19	State Vs Nemo (Ikhtitami) FIR No. 87/2017 U/S 279,304 A IPC		04-04-2020

Munsiff/Adul Spl. Mob

Khalsti

**MUNSIFF/ADDITIONAL
SPECIAL MOBILE
MAGISTRATE KHALTSI**

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